

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6398

ANSWERED ON:15.05.2012

CONSTRUCTION OF FOOT OVERBRIDGE UNDERPASSES

Mishra Shri Mahabal

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

(a) the Government has made efforts to ease the difficulties of pedestrians who endanger their life daily in crossing roads at various locations in Delhi including Red Cross near Parliament House Complex, Central Secretariat Metro Station, Metro Station of Sector 21, Dwarka and Barar Square, Delhi Cantt on Ring Road where no foot overbridges or under passes have been provided so far;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by which the foot over-bridges or under passes are likely to be provided for pedestrians at the above places to avoid risk of lives?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI SAUGATA ROY)

(a)to (c) Central Government has laid down National Urban Transport Policy (NUTP)-2006 which envisages Central Government support for the construction of safe pedestrian crossing at busy intersections and high traffic corridors. The actual implementation of these facilities as per NUTP is the responsibility of concerned road owing agencies. However, DMRC has informed that at Central Secretariat metro station, unpaid area can be used to cross Rafi Marg. The unpaid area also links Raisina Road to Krishi Bhawan and Raisina Road to Red Cross. DMRC has further informed that at Dwarka Sector-21 Metro Station, Road Over Bridge (ROB) is not planned as traffic is low.

(d) No time line can be defined for implementation as it is the responsibility of concerned road owing agencies.